

**File No. 15(31)2020/FoSCoS/RCD/FSSAI**  
Food Safety and Standards Authority of India  
(A Statutory Authority established under the Food Safety & Standards Act, 2006)  
**(Regulatory Compliance Division)**  
FDA Bhawan, Kotla Road, New Delhi-110002

Dated, the 12<sup>th</sup> August, 2021

**ORDER**

**Subject: Mandating the non-issuance of Offline Renewal of FSSAI license- reg.**

With the pan-India launch of Food Safety Compliance System (FoSCoS) on 1<sup>st</sup> November, 2020, all States/UTs are issuing online licensing and registration. The aim of online platform is to overcome glitches and to synchronise organically with changing regulatory needs. FoSCoS is conceptualized as the umbrella system which is integrated with FSSAI's other existing IT platforms.

2. It has been noticed that still many Licensing Authorities are renewing offline license and registrations which have been issued earlier through offline mode. By continuing offline renewals of License/Registration will lead to many challenges like no record for such offline renewed FSSAI Licenses and Registration can be maintained online in FoSCoS, such FBOs will not be able to file Annual Return through FoSCoS, which is mandatory wef FY 2020-21, no online Inspections [including Risk based] and sampling can be done against offline issued licensees. Similarly, modules for online improvement notices and adjudication will not work for such licensees. No online record is possible for FSSAI initiatives via FoSCoS portal like Hygiene rating, Indian Food Laboratory Network (InFoLNet), Audit Management System (AMS), Food Safety Training and Certification (FoSTaC) etc. for such FBOs.

3. It has been decided in 32<sup>nd</sup> meeting of CAC held on 29<sup>th</sup> June, 2021, that the State Licensing and Registration Authorities shall stop renewal of offline issued licenses with immediate effect and shall direct FBOs to file online application for new License/Registration as per eligibility criteria through FoSCoS. Commissioners of Food Safety are requested to send confirmation regarding compliance of this order by 31<sup>st</sup> August, 2021.

4. This issues with the approval of the competent authority.

Yours sincerely,

  
(Inoshi Sharma)

Executive Director (CS)

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**To,**

1. All Food Businesses Operators, Associations, Food Safety Mitra and other stakeholders
2. Commissioner of Food Safety of All States/ UTs/. Directors of all Regional Offices, FSSAI
3. CITO- to upload on FSSAI's website

**Copy for information to -**

1. PPS to Chairperson, FSSAI- For information
2. PS to CEO, FSSAI - For information
3. Head (RCD)